

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1055 OF 2018 in APPEAL NO. 72 OF 2016 &  
IA No. 1052 OF 2018 in APPEAL NO. 100 OF 2016 &  
IA NO. 243 OF 2016**

**Dated: 27<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**IA NO. 1055 OF 2018 in APPEAL NO. 72 OF 2016**

**Jindal Steel & Power Ltd. .... Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & .... Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Ms. Aparajita Upadhyay for R-2

**IA No. 1052 OF 2018 in APPEAL NO. 100 OF 2016 &  
IA No. 243 OF 2016**

**Jindal Steel & Power Ltd. .... Appellant(s)**  
**Versus**  
**Raigarh Ispat Udyog Sangh & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Ms. Aparajita Upadhyay for R-1

Mr. C.K. Rai  
Mr. Sachin Dubey for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters on  
**18.03.2019.**

**(S.D. Dubey)**  
**Technical Member**

*Js/pk*

**(Justice Manjula Chellur)**  
**Chairperson**